IN THE CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH GULESTAN BUILDING No:6 PRESCOT ROAD, BOMBAY: 1

Original application No.985/96

Thursday the 3rd day of October 1996

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

P.K. Mohanty
Office of Directorate
General Factory Advice,
Service ' Labour Institutes
Ministry of Labour
Govt of India
Sion, Mumbai - 400022

... Applicant.

Applicant in person.

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V/s.

Dy. Controller of Accounts(Funes) GPF Cell Old Secretariat Delhi - 110007

Pay and Accounts Officer, PF VI Office of the Dy Controller of Accounts (Funds) GPF Cell Old Sec retariat Delhi - 11 0007

Director of Education Delhi Administration Old Secretariat Delhi - 110 007.

... Respondents

ORDER (ORAL)

₱ Per Shri B.S. Hegde, Member (J) ₱

Heard applicant in person. This application has been filed through advocate Shri M.A. Mahalle, but his vakalatnama is not on record. Accordingly his name has been withdrawn from the O.A.

The applicant has been transferred from New Delhi to Bombay. Despite the representation made to the competent authority the GPF A/c has not been transferred from New Delhi to Bombay. The only prayer made in this O.A. is that respondent No. 1 and 2 be directed to transfer the entire amount of subscription together with the interest there on, standing to the

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credit of GPF A/c. No SCL/CR/18257 to GPF A/c. No LAB/FASLI/BOM/ 1053.

In the circumstances I hereby direct respondent No.1 and 2 to transfer the GPF account to Bombay within a period of three months from the date of receipt of this order. Accordingly the O.A. is disposed of a Copy of the scalar be given to parties.

(B.S. Hegde)
Member(J)